1	2	3	4	5	6	7	8
32. Tripu	ira	7002	0	0	7002	0	0
33. Uttar Pradesh		2087	530	856	500	199	2
34. Uttai	rakhand	17	1	3	11	0	2
35. Wes	t Bengal	8334	959	3316	3546	513	0
ΤοτΑ		144064	26131	6548	79955	28398	3032

Drinking water and sanitation facilities in rural areas

1005. SHRIMATI NAZNIN FARUQUE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether as per Habitation Survey-2003, 6.37 lakhs rural habitations have not been covered for providing drinking water;

(b) if so, measures taken to provide drinking water in these villages within a stipulated timeframe;

(c) whether urinal facility is not available to 50 per cent of rural population and they go in open to ease themselves;

(d) the action taken to provide them permanent urinal facilities;

(e) whether most of the girls in rural areas leave school due to lack of urinal facilities in schools; and

(f) the steps taken to ensure availability of urinal facilities in each girls schools in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) Yes, Sir. As per Habitation Survey-2003, 6.37 lakh habitations were reported to have less than 40 lines per capita per day of safe drinking water supply from public sources.

(b) In 2005-06 Government of India launched Bharat Nirman with rural drinking water as one of the component to cover all rural habitations with provision of safe drinking water. The status of progress under Bharat Nirman — Rural drinking water as on 20.7.2010 is as under:—

(Number of habitations)

Target	Achievement	
54,693		
3,31,604	4,87,713	
2,16,968	84,473	
6,03,639	6,28,879	
	54,693 3,31,604 2,16,968	

The remaining un-covered and quality-affected habitations are targeted to be covered during Bharat Nirman Phase-II by the year 2012. During Bharat Nirman some of the States also reported coverage of slipped-back and quality-affected habitations, which were not included in the Bharat Nirman target. As on 1.4.2010, 376 un-covered and 1,44,064 quality-affected habitations were left to be covered. To ensure that the remaining targeted habitations are covered during the remaining period of Bharat Nirman Phase-II, States have been requested to prepare Annual Action Plan to cover un-covered and quality-affected habitations on priority and also mark the targeted habitations in the online Integrated Management Information System (IMIS). To achieve the laid down target, since the launch of Bharat Nirman, the allocation of funds for rural drinking water have been increased substantially from Rs. 2,585 crore in the year 2004-05 *i.e.* the year preceding launch of Bharat Nirman to Rs. 8,000 crore in 2009-10, which has been further enhanced to Rs. 9,000 crore in 2010-11.

(c) Total Sanitation Campaign (TSC) is a demand driven and community led programme. The sanitation coverage in the rural areas of the country, as per progress reported by the States through online monitoring system maintained by the Department of Drinking Water and Sanitation (DDWS), Ministry of Rural Development, Government of India, has reached 66.97% as of June, 2010.

(d) Total Sanitation Campaign (TSC) is implemented in project mode taking district as a unit. Projects for 606 rural districts have since been approved by the Government of India to provide sanitation facilities to rural households.

(e) and (f) Under TSC, assistance to the tune of Rs. 35000/- (Rs. 38500/- for hilly and difficult areas) for toilets in all types of Government schools, *i.e.* Primary, Upper Primary, Secondary and Higher Secondary is provided. Provision for separate toilets for boys and girls in co-educational schools exists.

Restructuring of PURA

1006. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to restructure the Provision of Urban Amenities in Rural Areas (PURA) to embrace a holistic approach to it for development of rural areas in North Eastern Region (NER);

- (b) if so, the details thereof; and
- (c) the number of ongoing PURA projects in NER?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Government has restructured the Provision of Urban Amenities in Rural Areas (PURA) scheme for implementation on pilot basis during Eleventh Five Year Plan. The scheme aims at holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat(s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas.